

## CHAPTER 66

*Umbrellas, sun umbrellas, walking-sticks, seat-sticks, whips, riding-crops and parts thereof*

## NOTES :

1. This Chapter does not cover:

- (a) measure walking-sticks or the like (heading 9017);
- (b) firearm-sticks, sword-sticks, loaded walking-sticks or the like (Chapter 93); or
- (c) goods of Chapter 95 (for example, toy umbrellas, toy sun umbrellas).

2. Heading 6603 does not cover parts, trimmings or accessories of textile material, or covers, tassels, thongs, umbrella cases or the like, of any material. Such goods presented with, but not fitted to, articles of heading 6601 or 6602 are to be classified separately and are not to be treated as forming part of those articles.

Tariff Item	Description of goods	Unit	Rate of duty	
			Standard	Preferential Areas
(1)	(2)	(3)	(4)	(5)
<b>6601</b>	<b>UMBRELLAS AND SUN UMBRELLAS (INCLUDING WALKING-STICK UMBRELLAS, GARDEN UMBRELLAS AND SIMILAR UMBRELLAS)</b>			
6601 10 00	- Garden or similar umbrellas	u	10%	-
	- <i>Other:</i>			
6601 91 00	-- Having a telescopic shaft	u	10%	-
6601 99 00	-- Other	u	10%	-
<b>6602 00 00</b>	<b>WALKING-STICKS, SEAT-STICKS, WHIPS, RIDING CROPS AND THE LIKE</b>	u	10%	-
<b>6603</b>	<b>PARTS, TRIMMINGS AND ACCESSORIES OF ARTICLES OF HEADING 6601 TO 6602</b>			
6603 20 00	- Umbrella frames, including frames mounted on shafts (sticks)	kg.	10%	-
6603 90	- <i>Other:</i>			
6603 90 10	--- Umbrella ribs	kg.	10%	-
6603 90 90	--- Other	kg.	10%	-

